

carry passengers more than double of their approval carrying capacity and commuters have to travel on the foot-boards;

(d) the reasons for not augmenting Delhi Transport Corporation services on these routes and improve its revenue;

(e) whether most of the privately operated buses are unroadworthy and lack in proper upholstery, standing rods, protruding nails and suffer from lot of other deficiencies; and

(f) if so, the check being exercised over these private buses by the DTC on their suitability and fitness for public use?

**THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN):** (a) and (b). DTC allots route to a private bus at the time of its engagement. The route is allotted on the basis of availability of vacancy existing on that route and on the ability of owner to make available buses for operation on that route. No change in the allotment of route has been made since March, 1988 and routes operated by the private operators are continued under the special arrangement since then.

(c) Instances of overcrowding particularly during peak hours have come to the notice. On detection necessary action is taken by the regulatory authority;

(d) Due to the constraints of financial resources it is not possible to augment the fleet of DTC to fully cater to the continuously growing traffic demand. However, within the limits of resources the DTC has been acquiring buses every year.

(e) and (f). The buses are allowed to operate only when they possess the fitness certificate issued by the transport authorities

of the Union Territory. The operations of private buses under DTC are also monitored by DTC independently or jointly with the traffic police. One of the tasks of this checking machinery is to verify the conditions of the buses.

#### **Bridge over Vansadhara near Gunpur In Orissa**

**1643. SHRI GOP NATH GAJAPATHI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Orissa had submitted a proposal for construction of a bridge over river Vansadhara near Gunpur on Bishan-Cuttack-Gunpur Road in Orissa;

(b) if so, whether the proposal was approved and project implemented; and

(c) if not, when Government propose to approve the proposal?

**THE MINISTER FOR SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN):** (a) and (b). Yes, Sir. The project for construction of bridge over river Vansadhara near Gunpur was approved in 1984 at an estimate cost of Rs. 257.31 lakhs (with central share of Rs. 108.00 lakhs) under the scheme of Central Aid Programme of Loan Assistance for State Roads of Inter-State or Economic Importance and is in progress.

(c) Does not arise.

[*Translation*]

#### **Punishment to Guilty of 1984**

**1644. SHRI GANGA CHARAN LODHI:** Will the Minister of HOME AFFAIRS be pleased to state: